

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IBC)/88/2024  
**NAME OF THE PETITIONER** : Gemscab Industries Ltd  
**NAME OF THE RESPONDENT(S)** : Svaryu Energy Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Rishi Nandhan for the Petitioner.

In this case the total amount due is Rs.2,09,35,780/- and date of default is 22.03.2023. Demand notice is issued on 27.09.2023. No reply has been received.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Post the Petition for hearing on **15.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk